श्री सुखदेव सिंह ढिंडसा : उपसभापति जी, यह पार्लियसमेंट ने एक्ट पास किया है, इसमें हम कुछ नही कर सकते। यह पार्लियसमेंट का एक्ट है, मल्टी स्टेट कोआपरेटिव सोसाइटी एक्ट में जो तरमीम हुई है, उसके तहत वे भारत सरकार की इक्विटी वापस कर सकते है, गवर्नमेंट उसे नही रोक सकती है।

श्री उदय प्रताप सिंह: उपसभापति जी, समझ में नही आता कि क्या सरकार हाथ पर हाथ रखे किसानों के हितों पर प्रभाव पड़ते हुए देखती रहेगी और यही कहती रहेगी। किसानों के लिए कुछ करने के लिए तैयार होगी कि नही, यह बात समझ में नही आती है। भारत एक कृषि प्रधान देश है, जिससें सत्तर से अस्सी प्रतिशत लोग प्रत्यक्ष या अप्रत्यक्ष रूप में खेती पर निर्भर है। उनके हितों के लिए हम केवल यह नहीं मान सकते कि आपकी उनके लिए किसी प्रकार की सोच है, आपको इसके स्थान पर कोई और दूसरा सिस्टम तैयार करना पड़ेगा। क्या सरकार इसके लिए कुछ सोच रही है या नहीं?

श्री सुखदेव सिंह ढ़िडसा : उपसभापति जी, मैं ऑनरेबल मैम्बर्स को बता दूं कि इफ्को किसानों की अपनी संस्था है, इसका मैम्बर ही किसान सोसाइटी बनती है, इसका मैम्बर और कोई नहीं बन सकता है। इफ्को किसानों की मल्टी स्टेट सोसाइटी है। इसमें किसानों के हितों को देखने या नहीं देखने के लिए इग्नोर की बात कैसे कह सकते हैं।

Implementations of famine code

*270. SHRI M.V. RAJASEKHARAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government have prevailed upon the States to follow the accepted norms and guidelines for tackling the drought situation;

(b) if so, the details thereof; and

(c) the names of the States which have formulated and executed famine code?

THE MINISTER OF AGRICULTURE (SHRI RAJNATH SINGH): (a) to(c)

The guidelines to deal with servere drought are variously referred to as Famine Code, Relief Code and Scarcity Manual etc. These are

executive instructions drawn and implemented by the State Governments concerned having regard to their local needs and circumstances. Most of the States have such Codes/Manuals either for specifically dealing with droughts or for handling various natural calamities including droughts. Government of India is in favour of continually updating these documents by the States and their implementation in letter and spirit.

SHRI M.V. RAJASEKHARAN: Madam, the hon. Minister of Agriculture has stated that the guidelines or Executive instructions are given having regard to the local needs and circumstances. Madam, Karnataka has been reeling under most severe drought for the last three years and, consequently, hundreds of thousands of farmers have been affected. And, under the leadership of our hon. Chief Minister of our hon. Home Minister, Agriculture Minister and all the senior Ministers of our State have been calling on the Prime Minister, the Union Minister of Agriculture and also the hon. Deputy Chairman of the Planning Commission. They have been submitting request after request, but I am sorry to say that the Government of India has not been acting with a sense of urgency which is needed to save the lives of hundreds of thousands of farmers, Madam, as you are aware, in Karnataka, thousands of farmers have committed suicide. What is it that the Government of India doing to deal with this very serious situation? I would also like to bring to the notice of the hon. Minister that the Government of Karnataka has requested for an immediate release of more than Rs. 2,768 crores as financial assistance to deal with the serious situation, and they have also made a request to release 9.9 million tonnes of foodgrains. But, Sir, you have released only 1.6 million tonnes and you have promised to release another 1 million tonnes. But when is it going to be done? The farmers are suffering for the last three years. Now, Karnataka is the only State in India where out of 175 taluqs, 161 taluqs are reelings under drought. I would like to have the immediate response of the hon. Minister. This is my first supplementary.

श्री राजनाथ सिहं : उपसभापति महोदया, ड्राउट सिचुएशन के कारण माननीय सदस्य के मन में आक्रोश होना स्वाभाविक है, इसे मैं स्वीकार करता हूं । लेकिन मैं यह भी माननीय सदस्य को बतलाना चाहता हूं कि भारत सरकार के द्वारा कर्णाटक को बराबर सहायता दी जा रही है। ड्राउट सिचुएशन को असैस करने के लिए हमारी सैन्ट्रल टीम भी वहां पर गई थी और उसने अपनी रिपोर्ट

भी दी है। ड्राउट को असैस करने के लिए फिर से हम अपनी सैन्ट्रल टीम वहां पर भेज रहे हैं और यदि राज्य सरकार की सहमति हुई तो अगले सप्ताह ही वह टीम कर्णाटक में जा रही है, लेकिन फूडग्रेन मैंने पहले ही रिलीज कर दिया है। मैं माननीय सदस्य को यह भी जानकारी देना चाहता हूं कि सी आर पी एफ के अंतर्गत जो सहायता कर्णाटक को उपलब्ध कराई गई हैं वह 64.74 करोड़ रूपये है और एनसीसी आरएफ के अंतर्गत जो सहायता उपलब्ध कराई गई हैं वह 115.86 करोड़ रूपये हैं और फूडग्रेन जो अब तक रिलीज किया गया है वह 3.30 लाख मिलियन टन है। महोदया, जो मैं आकंड़े बतला रहा हूं वे 2003-04 के लिए है और अगले सप्ताह ही हमारी सैन्ट्रल टीम फिर से कर्णाटक जा रही है तथा रिपोर्ट प्राप्त होने पर जो भी आवश्यक होगा वह पूरी मदद कर्णाटक को दी जाएगी।

SHRI M.V. RAJASHEKARAN: Madam, there is a proverb in Kannada relating to *Bakasura: Bakasura's* stomach is so big; and you give him a drop! Is it right? This is how the Government of India is dealing with this serious situation, as far as Karnataka is concerned. We have asked for more than Rs. 2068 crores, and the hon. Minister States that he has released Rs. 100 and odd crore. Is it right? We have asked for the released of more than 10 million tonnes of foodgrains and Madam, the hon. Minister States that he has released only a Couple of million tonnes. Is it right? Therefore, I would like to ask, through you, the hon. Minister and the Government of India as to how they are going to be sensitive to the situation and act immediately in the matter. You are still in the process of sending Central teams to study and assess the situation and submit reports; and then only you will take the decision. By that time, hundreds of farmers would have committed suicide. Therefore, I would like to know whether the Government of India would come up with general support to the Karnataka State because, as I said, you must treat Karnataka on a special footing because for the last three years, out of 170 *taluqs* 9161 *taluqs* have been reeling under drought.

Therefore, my second supplementary is whether the Government of India will consider immediate release of foodgrains to assist the Karnataka Government. Secondly, will the Government of India set up a national commission to deal with this serious problem, which is occuring every year and which has become the order of the day. Therefore, I would like to know whether the Government of India is in a position to consider the setting up of a national commission consisting of agricultural experts, scientists, people drawn from different avocations as also professional

institutions, so that they can study it deeply and come out with suggestions as to what should be done in future to deal with such a situation. Madam,
I would like to....

THE DEPUTY CHAIRMAN: Now, let the Minister reply.

SHRI M.V. RAJASHEKARANA: I would like the hon. Minister to give a definite reply.

श्री राजनाथ सिंह : मैडम, मैं माननीय सदस्य को बतलाना चाहता हूं कि कर्णाटक हिन्दुस्तान का अकेला राज्य है, जहां पर ड्राउट सिचुएशन को असैस करने के लिए वर्ष 2003-04 में हम दूसरी बार सैन्ट्रल टीम वहां भेज रहे हैं । इससे अनुमान लगाया जा सकता है कि ड्राउट सिचुएशन के प्रति हमारी सरकार कितनी गंभीर है । ...(**व्यवधान**)... दूसरी बात, जो माननीय सदस्य ने कही है कि आप सैन्ट्रल टीम तो भेजते रहेंगे लेकिन असैसमेंट पता नहीं कब तक होगा अब और तब तक बहुत सारे लोग भूख से मर जाएंगे । इस संबंध में मैं यह जानकारी देना चाहता हूं कि सैन्ट्रल टीम भेजने के पहले ही एडवांस में हमने 1.65 लाख मीट्रिक टन फूडग्रेन रिलीज कर दिया है और अभी दो दिन पहले ही मैंने वह रिलीज किया है । कर्नाटक के चीफ मिनिस्टर एस.एम. कृष्णा को स्वयं मैंने टेलिफोन से जानकारी दी है।

THE DEPUTY CHAIRMAN: Let the Minister answer the question. There are other Members also who can put this question. Let him reply. Please listen to what he is saying. *{Interruptions)*

श्री राजनाथ सिहं : और उस के लिए उन्होंने मुझे धन्यवाद भी दिया है और उन्होंने संतोष व्यक्त किया है । उन्होंने धन्यवाद दिया है । मैंने जब उन्हें बताया कि अगले सप्ताह हमारी सेन्ट्रल टीम फिर से सिचुएशन को असैस करने जा रही है तो उन्होंने कहा कि हम इस का वेलकम करते हैं, स्वागत करते हैं । यह बात स्वयं मुख्य मंत्री ने कही है। अब ये पता नहीं क्यों नाराज हो रहे हैं।

SHRI V. NARAYANASAMY: Madam, the hon. Minister's reply is misleading because the famine code is the guideline issued by the Government of India.

SHRI SURES PACHOURI: Mr. Narayanasamy may put any number of questions because this is his maiden question.

SHRI V. NARAYANASAMY: Madam, as far as the drought situation is concerned, to assess the drought prevailing in various States, the same set of guidelines has to be followed in all the States. Madam, there are political considerations on the part of the Government of India in a asessing the drought situation in various States. Madam, in Southern

States, specially in our State Pondicherry and also in Tamil Nadu, because of Cauvery water issue, as the water was not coming, the crops were withering. The State Governments had written several letters to the Ministry of Agriculture, but no response was received from the Government of India. Only once, during the last three years, they have visited the place and they have given peanuts of relief.

THE DEPUTY CHAIRMAN: Mr. Narayanasamy, please put the question.

SHRIV. NARAYANASAMY: Therefore, I would like to know from the hon. Minister whether the guidelines which have been drawn by the Government of India, which have been updated from time to time, are generally followed in all the States. Secondly, because of crop failure in Thanjavur belt in Tamil Nadu and also in our State.....

THE DEPUTY CHAIRMAN: The question is about Karnataka. *(Interruptions)*

SHRI V. NARAYANASAMY: The question is not about Karnataka. It is a general question. *(Interruptions)The* question is about implementation of famine code for tackling the drought situation. It is not about Karnataka alone. (*Interruptions)* What is the response of the hon. Minister in regard to the drought affected Cauvery Delta Basin of Tamil Nadu and Pondicherry? What are they going to do to save the farmers of that region?

SHRI DIPANKAR MUKHERJEE:They are saying, 'India is shining'. It is feel good factor. *(Interruptions)*

श्री संजय निरूपम : मैडम, यह बहुत बड़ा प्रश्न है, इस पर हाफ एन अवर डिस्कशन कराया जाना चाहिए। महाराष्ट्र के कई जिलों में भंयकर सूखा पड़ा है ...(**व्यवधान**)...

श्री दत्ता मेघे : मैडम, महाराष्ट्र के अंदर तीन साल से सूखा हो रहा है...(**व्यवधान**)...

SHRIMATI BIMBA RAIKAR: Madam, I am from Karnataka. *(Interruptions)*

THE DEPUTY CHAIRMAN: Just sit down. *{Interruptions)* Please sit down. I know you name. *(Interruptions)* Please sit down. «tf3i* «tf3o; i The question is very serious. *(Interruptions)*

SHRI BALBIR K. PUNJ: There is drought of ideas and flood of words.

THE DEPUTY CHAIRMAN: Please sit down. It is a very serious situation because while many parts of the country have floods, the other parts of the country have got drought. So, the question is of very wide ramifications. I can allow as many Members as time allows me. I have got the names of Members before me. But there is a need to discuss this situation in a more wider sense than it is here available.

श्री राजनाथ सिंह : मैडम, मैं आप से रिक्वैस्ट करना चाहूंगा कि इस पर आप चर्चा कराना चाहें तो उस की अनुमति दे सकती है। मैं उस के लिए पूरी तरह से तैयार हूं , लेकिन माननीय सदस्य ने जो यह बात कही कि मंत्री जी इस हाउस को मिसलीड कर रहे हैं, मैडम यह बहुत गंभीर बात है, मैडम, मैं हाउस को मिसलीड नही कर रहा हूं । किसी भी स्टेट को असिस्टेंस प्रोवाइड करने में किसी भी प्रकार का कोई डिस्क्रिमिनेशन हमारी मिनिस्ट्री ने नहीं किया है। यह मैं आप को जानकारी देना चाहता हूं ...(**व्यवधान**)...

उपसभापति : बैठिए – बैठिए , जवाब देने दीजिए । ...(**व्यवधान**)...

SHRIV. NARAYANASAMY:Then, I will have to give facts and figures. Why don't you quote the figures of relief which has been given to other States?

SHRI RAJNATH SINGH: Please listen to me. *(Interruptions)*

SHRI V. NARAYANASAMY: I can quote the figures of relief given to Andhra Pradesh. (*Interruptions)*

SHRI RAJNATH SINGH: Yes, I invite the hon. Member to quote whatever assistance has been given to other States, मैडम, मैं आमंत्रित करता हूं ...(**व्यवधान**)...

उपसभापति : उन्हें जवाब पूरा करने दीजिए ।

SHRI V. NARAYANASAMY: Andhra Pradesh has received the maximum grant. I challenge the hon. Minister in this House. *(Interruptions)* Hon. Minister, I can challenge you. *(Interruptions)*

उपसभापति : आप बैठिए, एक सेकैंड बैठ जाइए।

श्री दत्ता मेघे : मैडम, महाराष्ट्र के अंदर तीन साल से सूखा हो रहा है ।

उपसभापति : प्लीज, आप भी बैठिए । बैठ जाइए, यह क्या तरीका है? ...(**व्यवधान**)... आप भी बैठ जाइए।

श्री राजनाथ सिंह : मैडम, देखिए इस प्रकार से मैं कभी भी ...(**व्यवधान**)...

श्री रूमान्डला रामचन्द्रयया : कुछ काम कर के दिखाओं ...(**व्यवधान**)...

श्री राजनाथ सिंह : मैडम, मैंने अपनी पॉलिटिकल लाइफ में कभी किसी को मिसलीड़ नहीं किया। मैं कभी हाउस को मिसलीड नहीं करता। ...(**व्यवधान**)...

उपसभापति : मिनिस्टर साहब, अगर आप के पास फिगर्स हैं सब स्टेट्स के ।

श्री राजनाथ सिंह : जी हां।

उपसभापति : तो आप सदन के पटल पर रख दीजिए ताकि अगर कोई मिस-गिविंग्स है तो वे ठीक हो जाएंगी

श्री रूमान्डला रामचन्द्रयया : आप आंध्र में आकर देखों, हम आंध्र के लोगों को बांटते हैं। ...(**व्यवधान**)...

उपसभापति : प्लीज बैठ जाइए। Now it is my direction. *...(Interruptions)...* Mrs. Bimba Raikar, please sit down. *...(Interruptions)...* I am not permitting you. *...(Interruptions)...* Anybody speaking without the permission of the Chair, will not go on record.

श्री राजनाथ सिंह : मैडम, मैं यह अनुरोध करना चाहता हूं कि आप स्वयं यह फैसला कर सकती है कि हाउस को मैं मिसलीड कर रहा हूं अथवा माननीय सदस्य कर रहे हैं। ...(**व्यवधान**)... नहीं-नहीं, वह बहुत गंभीर बात है। यह कहना कि मंत्री जी हाउस को मिसलीड़ कर रहे हैं ...(**व्यवधान**)... मैडम, मैं माननीय सदस्य से रिक्वैस्ट करूंगा कि वह अपने वर्डस की वापिस लें। मैडम, मैं आप से रिक्वैस्ट करना चाहता हूं।...(**व्यवधान**)...

THE DEPUTY CHAIRMAN: Please understand. *...(Interruptions)...* Please sit down. *...(Interruptions)...* Everybody whether he lives in Andhra or Karnataka or Maharashtra or Tamil Nadu is an Indian citizen. Anybody who is suffering has to be taken care of. *...(Interruptions)..* I have given my direction to the hon. Minister to place all the figures of help which has been given as drought relief to each States on the Table of the House.

श्री नीलोत्पल बसु : मैडम, आप से डायरेक्शन हो गया, बस हो गया।

SHRI JANARDHANA POOJARY: Madam, Andhra Pradesh has been given 50 lakh tonnes. *...(Interruptions)...* We have no grouse against it. *...(Interruptions)...* But so far as Karnataka is concerned, *...(Interruptions)...* You are a very good Minister. *...(Interruptions)..*You are one of the few good Minister in the Cabinet .... *{Interruptions)...*

SHRI RAJNATH SINGH: I will not tolerate this. *...(Interruptions)...* The hon. Member is misleading the House. *...(Interruptions)...*

THE DEPUTY CHAIRMAN: Mrs. Bimba Raikar, Can't you sit down for a minute. *...(Interruptions)...* I have told the hon. Minister and he will substantiate what he has done. So, it is not proper to make wild allegations without facts and figures. Maybe, you are having figures relating to one State. But you do not know *...(Interruptions)...* You do not have the comparative figures. *...(Interruptions)...* This can only be decided if the hon. Minister places all the figures of all the States on the Table of the House. *...(Interruptions)...* Please withdraw your remarks. *...(Interruptions)...* If after his placing the whole report on the table of the House, you find that there is discrimination, then the question of misleading will come. Otherwise, it does not come.

SHRI JANARDHANA POOJARY: So far this Minister as concerned, I have no grouse against him. *...(Interruptions)...* His predecessors discriminated.... (*Interruptions)...*

THE DEPUTY CHAIRMAN: Let him put the figures on the Table of the House.

श्री राजनाथ सिंह : मैडम, अगर आप की अनुमति हो तो एक जानकारी और दे दूं । ...(**व्यवधान**)...

उपसभापति : मंत्री जी, मंडे को आप को पूरी अनुमति देंगे । आप फैक्ट्स एंड फिगर्स टेबल पर रख दीजिए, उसके ऊपर सब बात निश्चित हो जाएगी । एक ऑनरेबल मैंबर ने कहा है कि उन्हें आप से कोई शिकायत नहीं है। एक और ऑनरेबल मैम्बर ने कहा है, उन्हें आपसे कोई शिकायत नहीं है, वे कर्नाटक के हैं और वे कहते हैं कि आप हमदर्दी का सलूक कर रहे हैं। Mr. Poojary has said that....(**व्यवधान**)... अभी ठहरिए । अगर कोई किसी की समस्या है, सब भारत के वासी हैं, कहीं भी रहते हैं, आप आंध्र प्रदेश से कर्नाटक चले जाएंगे तो वही समस्या वहां होगी, एक सी समस्या है । मंत्री जी, आप पूरी रिपोर्ट टेबल पर रख दीजिए, अगर समय हुआ और चेयरमैंन साहब ने अनुमति दी तो उस पर विस्तार से एक डिस्कशन होगा कि कोई पॉलिसी कैसे बनाई जाए ताकि भारत का वासी कोई कहीं भी रहता हो वह भूखा न मरे और ड्राऊट से पीड़ित न हो। So that is Why, आपको जो भी कहना हो आप लिखकर भी दे सकते हैं, जो आप बोलना चाह रहे हैं। ...(**व्यवधान**)... महाराष्ट्र भी भारत का हिस्सा है, गजुरात भी भारत का हिस्सा है। ...(**व्यवधान**)... आप बैठिए । नैक्स्ट क्वैश्चन ।